

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.118- IA 362 of 2020  
ITEM No. 119- IA 388 of 2020  
ITEM No. 120- IA 778 of 2020  
ITEM No. 121- IA 779 of 2020  
ITEM No.122- IA/122(AHM)2022 in  
**CP(IB) 37 of 2017**

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

PSL Ltd  
V/s  
Edelweiss Assets Reconstruction Co Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on ..22/08/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Rohit Lalwani [IA 362 of 2020 and IA 388 of 2020]  
: Mr. Pratik Thakkar, Ld. Adv. (IA 779 of 2020)  
: Mr. Amit Maheria, Ld. Adv. [IA/122(AHM)2022]

For the Respondent : Mr. Ravi Pahwa, Ld. Adv. (for R-1 in IA 362 of 2020 and IA  
388 of 2020)  
: Ms. Twinkle M, Ld. Adv. (for R-5 in IA 388 of 2020)  
: Mr. Sagar Arora, Ld. Adv. (for R-11 in IA 388 of 2020)  
: Mr. Amit Meharia, Ld. Adv. along with Mr. Abinash  
Agarwal, Ld. Adv. [R-6 in IA 388 of 2020]  
: Mr. Abhirup Dasgupta, Ld. Adv. along with Mr. Ishaan  
Duggal, Ms. Bhawana Sharma, and Mr. Aditya Jain, Ld.  
Adv. [R-14 in IA 388 of 2020]  
: Ms. Kiran Sharma, Ld. Adv., (R-16 in IA 388 of 2020)

For the Liquidator : Mr. Bhash H. Mankad, Ld. Adv. along with Mr. Karishna  
Kherajani, Ld. Adv.

**ORDER**

**IA 362 of 2020, IA 388 of 2020, IA 778 of 2020, IA 779 of 2020, and IA/122(AHM)2022**

Pleadings are complete.

All matters stand adjourned to 26.09.2022.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

Rajeev

-SD-

**MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**